

आयकर अपीलिय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE
(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.1079/PUN/2018
निर्धारण वर्ष / Assessment Year : 2011-12

Shri Vilas Punjaram Desale,
 Plot No. 368, Rane Nagar,
 Nizampur, Tal.-Sakri,
 District-Dhule-424305

PAN : AJXPD4147M

.....अपीलार्थी / Appellant

बनाम / V/s.

The Income Tax Officer,
 Ward – 3, Dhule

.....प्रत्यर्थी / Respondent

Assessee by : N O N E
 Revenue by : Shri S.P. Walimbe

सुनवाई की तारीख / Date of Hearing : 17-01-2022
 घोषणा की तारीख / Date of Pronouncement : 17-01-2022

आदेश / ORDER

This appeal by the assessee against the order dated 19-05-2017 passed by the Commissioner of Income Tax (Appeals)-1, Nashik [‘CIT(A)'] for assessment year 2011-12.

2. We note that this appeal was filed with a delay of 324 days. The assessee filed an affidavit explaining the reasons for delay. After hearing ld. DR, we find that the reasons stated by the assessee are bonafide which

really prevented the assessee to file the present appeal in time. Therefore, the delay of 324 days are condoned.

3. On perusal of the letter filed by the assessee, we note that the assessee wishes to withdraw the appeal in view of having filed application under Vivad Se Vishwas Scheme proof of which the Form No. 5 is enclosed before this Tribunal.

4. Shri S.P. Walimbe, the ld. DR has no objection in case the assessee wishes to withdraw the appeal.

5. In view of the request made by the assessee the appeal is dismissed as withdrawn.

Order pronounced in the open court on 17th January, 2022.

Sd/-
(R.S. Syal)
VICE PRESIDENT

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 17th January, 2022.

रवि

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-1, Nashik
4. The Pr. CIT-1, Nashik
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.
//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune